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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2016  
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Chandramouli Prabhakar

Counsel for Respondents

  
Chandramouli


2) E. SELVARAJ

Counsel Petitioner

  
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ORDER

Shri E Selvaraj, counsel for petitioner present. Shri Chandramouli Prabhakar, counsel for respondents present. Counsel for respondents has filed CA 84/2017, copy of which is served on the other side. Counsel for petitioner is directed to file rejoinder in the CA and provide copy of the same to the other side in advance. Counsel for the respondents is also directed to file sur rejoinder, if any, before the next date of hearing. Put up on 15.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)